Annexure-I

Factsheet on enforcement related issues for the State/UT for 2017-2018 (1st April 2017 to 31st March 2018)

Name of the State - Chhattisgarh

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Subject</th>
<th>Information</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Name of State/UT</td>
<td>Chhattisgarh</td>
</tr>
<tr>
<td>2.</td>
<td>State Population as per Census 2011</td>
<td>25540196</td>
</tr>
<tr>
<td>3.</td>
<td>No. of Districts in the State/UT</td>
<td>27</td>
</tr>
</tbody>
</table>
| 4.      | Name and Designation of the Food Safety Commissioner         | Name: Shri P.V. Narsinga Rao  
Designation: Commissioner, Food Safety Chhattisgarh  
Mobile: 9425252182 |
| 5.      | Contact details & e-mail                                     | Address: Office of the Controller,  
Food & Drugs Administration, Chhattisgarh, Block-01, 4th Floor,  
Indrawati Bhawan, Naya Raipur-492002  
Tel: 0771-2235226  
Fax: 0771-2511988  
Email:controllerraiipur@gmail.com |
| 6.      | Name of Nodal Officer & Contact Details                      | Name: Dr. Ashwani Dewangan  
Address: Office of the Controller,  
Food & Drugs Administration, Chhattisgarh, Block-01, 4th Floor,  
Indrawati Bhawan, Naya Raipur-492002; Mob No. - 9300850010  
Tel: 0771-2511986  
Fax: 0771-2511988  
Email:drashwanidewangan@gmail.com |
| 7.      | Number of Designated Officers (provide details as per the attached proforma) | Full Time: 02  
Part-time: 00 |
| 8.      | Number of Adjudicating Officers (provide details as per the attached proforma)  
Number of case filed before them-  
Decided-  
Current pendency status- | 27  
81  
29  
52 |
| 9.      | Number of Food Safety Officers: (provide details as per the attached proforma) | Full Time: 58  
Part-time: 00 |
|   | Status of State Food Laboratories | Total Number: 01  
Number of functional laboratories: 01 |
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<tbody>
<tr>
<td>11.</td>
<td>Number of Food Analyst (provide details as per the attached proforma)</td>
<td>01</td>
</tr>
<tr>
<td>12.</td>
<td>No. of State labs that are NABL accredited</td>
<td>NIL</td>
</tr>
</tbody>
</table>
| 14. | Food Business Units licensed till Date | Online: 19879  
Offline: 00 |
| 15. | Food Business Units registered till date. | Online: 41542  
Offline: 00 |
| 16. | Status of Online (FLRS) license/Registration in all district of States/UTs | No. of District issuing online license/ Registration ONLINE only: 27 (All District)  
No. of District issuing online license/ Registration PARTIALLY only: Nil  
No. of District issuing online license/ Registration MANUALLY (OFFLINE): Nil |
| 17. | Whether Steering Committee is constituted | Yes |
| 18. | Whether Tribunal is Established? If yes, is it operational by now? | Yes |

**ANNUAL FOOD TESTING REPORT (2017-2018)**

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<tbody>
<tr>
<td>19.</td>
<td>Number of food samples collected: 1564</td>
</tr>
<tr>
<td>20.</td>
<td>Number of food samples analyzed: 1564</td>
</tr>
<tr>
<td>21.</td>
<td>Number of food samples found adulterated, unsafe, substandard and misbranded: 388</td>
</tr>
</tbody>
</table>
| 22. | Number of cases launched against FBOs:  
Criminal: 15  
Civil: 81 |
| 23. | Number of Convictions and Penalties against FBOs during the time period:  
Convictions: 13  
Penalties: 30 |
| 24. | Amount raised through Convictions and Penalties against FBOs during the time period:  
Penalties: 171004 |

[Signature: Commissioner Food Safety]